

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 192
(To be answered on the 2nd February 2023)**

SETTING UP OF AIRPORT AT RAMNAD

192. SHRI K. NAVASKANI

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) whether the Union Government proposes to set up an airport in Ramnad district in Tamil Nadu and if so, the details thereof;**
(b) whether setting up of the said airport in the district would boost the economy and tourism and if so, the details thereof; and
(c) the time by which the said airport is likely to be set up?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री

(GEN. (DR) V. K. SINGH (RETD))

(a) to (c): Ministry of Civil Aviation (MoCA) launched Regional Connectivity Scheme (RCS)- Ude Desh Ka Aam Nagrik (UDAN) on 21.10.2016. UDAN is a demand-driven scheme. The selection of airlines is made through a transparent bidding process.

Ramnad Airport, owned by the Ministry of Defence (Navy) was identified in the 3rd round of bidding under the UDAN scheme for the development and to operate flights. As per the provisions of the Scheme document, the State Government has to provide minimum land, as required for operationalisation of Ramnad Airport, free of cost and free from encumbrances for revival/development of the UDAN airport.

UDAN route connecting Ramnad to Chennai has been awarded to the Selected Airline Operator on 14.12.2022 under UDAN 4.2 round of bidding. Selected Airline Operators (SAOs) under UDAN are obligated to commence the flight operations on a route within a period of 180 days from the issuance of Letter of Award or within two months from the readiness of airport, whichever is later, unless any extension is granted by the Implementing Agency.
